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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 31/07/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2553463/ 30	Opp. No. AMD- 900579	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat V/s M/s. Asian Patent Bureau, Mumbai / M/s. Vaishali Tea Center, Bardoli	Venkatesan Rajamani, Asst. Registrar
02	2553463/ 30	Opp. No. AMD- 902612	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat V/s M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna	Venkatesan Rajamani, Asst. Registrar
03	2534842/ 01	Opp. No. AMD- 902082	M/s. Regal IPR Associates, Rajkot / Mr. Kishorbhai Kanjibhai Timbadiya, Rajkot V/s M/s. The Acme Company, New Delhi / M/s. Dhanuka Agritech Limited, New Delhi	Venkatesan Rajamani, Asst. Registrar
04	2562445/ 05	Opp. No. AMD- 883119	Mr. Devang J. Joshi, Ahmedabad / M/S. Lincoln Pharmaceuticals Ltd., Ahmedabad V/S M/S. Vishesh & Associates, Mumbai / M/S. Alkem Laboratories Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2562452/05	Opp. No. AMD- 884952	M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad V/s M/s. Krishna & Saurastri Associates LLP, Mumbai / M/s. Torrent Pharmaceuticals Limited, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
06	2562452/05	Opp. No. AMD- 885242	M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad V/s M/s. D K Lalwani & Co., New Delhi / M/s. Psycos Remedies Limited, Ludhiana	Venkatesan Rajamani, Asst. Registrar
07	2560387/07	Opp. No. AMD- 903628	M/s. Navdeep & Associates, Ahmedabad / Mr. Patel Girishbhai Natwarlal, Ahmedabad V/s M/s. C. Daniel & Gladys, Chennai / M/s. A.D.Padmasingh Isaac, Chennai	Abirama Sundara Vali M., Assistant Registrar
08	2521155/03	Opp. No. AMD- 918794	M/s. T.C.Patel & Co., Ahmedabad / Mr. Girishbhai V. Patel, Anand V/s Mr. Dewan Mohan Rajkumar, Mumbai / M/s. Hygienic Research Institute Pvt. Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
09	2560273/24	Opp. No. AMD- 844004	M/s. Superfastaction Regn. Service, Surat-2 / Mr. Manish Kumar Sumermal Mehta (Huf), Surat V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Colorplus Fashions Limited, Thane	Abirama Sundara Vali M., Assistant Registrar
10	2533459/05	Opp. No. AMD- 903086	M/s. Gautam & Company, Jaipur / Dr. Shrawan Kumar Kharinta, Sikar V/s M/s. D K Lalwani & Co., New Delhi / M/s. Spey Medical Private Limited, New Delhi	Abirama Sundara Vali M., Assistant Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2534323/ 25	Opp. No. AMD- 932201	M/a. R. R. Shah & Co., Ahmedabad / M/a. Rang Bandhej Retail Private Limited, New Delhi V/a M/a. Ashoka Trade Marks Co., New Delhi / M/a. Mirza International Ltd., New Delhi	Venkatesan Rajamani, Asst. Registrar
02	2570998/ 24	Opp. No. AMD- 946091	M/s. Karni Trade Marks, Surat / Mr. Chanchal Bhagchand Jain, Surat V/s M/s. Gautam & Company, Jaipur / M/s. Sanmati Suitings Pvt. Ltd., Bhilwara	Venkatesan Rajamani, Asst. Registrar
03	2570281/ 05	Opp. No. AMD- 894802	Advocate Gaurav Soni, Ahmedabad / M/s. Skysun Lifesciences Pvt. Ltd., Ahmedabad V/s M/s. Tablets (India) Limited, Chennai	Venkatesan Rajamani, Asst. Registrar
04	2570281/ 05	Opp. No. AMD- 904070	Advocate Gaurav Soni, Ahmedabad / M/s. Skysun Lifesciences Pvt. Ltd., Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2570398/05	Opp. No. AMD- 940553	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Shivrambhai Shankardas Patel, Ahmedabad V/s M/s. K.C. Patel & Co., Ahmedabad / Mr. Upendrabhai Patel Proprietor Of M/s. View Laboratories, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
06	2570399/05	Opp. No. AMD- 945919	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Shivrambhai Shankardas Patel, Ahmedabad V/s Mr. V Ravi, Chennai / M/s. Microlabs Limited, Bangalore	Abirama Sundara Vali M., Assistant Registrar
07	2569395/05	Opp. No. AMD- 937814	Mr. Nikhil Soni, Jaipur / Smt. Rajni Arora, Jaipur V/s M/s. Medley Pharmaceuticals Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar
08	2569396/05	Opp. No. AMD- 945378	Mr. Nikhil Soni, Jaipur / Smt. Rajni Arora, Jaipur V/s M/s. Rahul Chaudhry & Partners, New Delhi	Abirama Sundara Vali M., Assistant Registrar
09	2569115/11	Opp. No. AMD- 903562	M/s. Tradesafe, Ahmedabad / M/s. Brilliant Sanitary Ware Pvt. Ltd., Morbi V/s Ms. Jaya A. Manghwani, West Mumbai / M/s. Brilliant International LLP, Thane	Abirama Sundara Vali M., Assistant Registrar
10	2568475/30	Opp. No. AMD- 904470	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Kailash Prashad Chaudhari, New Delhi V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Shakti Bhog Foods Limited, New Delhi	Abirama Sundara Vali M., Assistant Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2568476/ 30	Opp. No. AMD- 904471	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Kailash Prashad Chaudhari, Hansot-Bharuch V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Shakti Bhog Foods Limited, New Delhi	Venkatesan Rajamani, Asst. Registrar
02	4574718/ 29	Opp. No. AMD- 1069466	M/s. Agile Legal Solutions, New Delhi / Mr. Prateek Kumar Mittal, Ajmer V/s Mr. Prakash Javaria, Udaipur / M/s. Mittal Oil Mills Pvt. Ltd., Ajmer	Venkatesan Rajamani, Asst. Registrar
03	4574718/ 29	Opp. No. AMD- 1080179	M/s. Monika Jindal Advocate, Delhi / Mr. Prateek Kumar Mittal, Ajmer V/s M/s. G. D. Bansal & Associates., Jaipur / M/s. Jagdamba Vegetable Products Pvt. Ltd., Nagaur-Rajasthan	Venkatesan Rajamani, Asst. Registrar
04	4618074/ 05	Opp. No. AMD- 1094741	M/s. Infinvent IP, Vadodara / M/s. Tanishi Lifescience Private Limited, Bharuch V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4640538/09	Opp. No. AMD- 1084869	M/s. Ronak Exim Private Limited, Vadodara V/s M/s. Suresh & Co., Mumbai / M/s. Cona Electrical Solution, Mumbai	Venkatesan Rajamani, Asst. Registrar
06	2561794/09	Opp. No. AMD- 862518	M/s. Tradesafe., Ahmedabad / Mr. Raj Kumar Heda, Ajmer V/s M/s. D.P. Ahuja & Co., Calcutta / M/s. Eveready Industries India Ltd., Kolkata	Abirama Sundara Vali M., Assistant Registrar
07	2561794/09	Opp. No. AMD- 862701	M/s. Tradesafe., Ahmedabad / Mr. Raj Kumar Heda, Ajmer V/s M/s. Anand And Anand, New Delhi	Abirama Sundara Vali M., Assistant Registrar
08	2570734/30	Opp. No. AMD- 920117	M/s. Amarjit & Associates, New Delhi / M/s. Bikaji Foods International Ltd., Bikaner V/s M/s. The Calcutta Trade Mark Co., Delhi / Mr. Sawal Chand, Sumerpur	Abirama Sundara Vali M., Assistant Registrar
09	2422449/24	Opp. No. AMD- 875542	M/s. Arjun T. Bhagat & Co., Mumbai / Mr. Ganpatlal Vohra, Bhilwara V/s M/s. S.S. Rana & Co., New Delhi / M/s. Riviera Home Furnishings Pvt. Ltd., Panipat	Abirama Sundara Vali M., Assistant Registrar
10	5130088/25	Opp. No. AMD- 1148815	Mr. Nadar Vennila, Pune / M/s. Steriattire India Private Limited, Surat V/s M/s. O.P. Sharma Brothers, Delhi / Mr. Hari Shankar Bahety, New Delhi	Abirama Sundara Vali M., Assistant Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4642019/ 25	Opp. No. AMD- 1073564	M/s. Newton Reginald, Chennai / Mr. Sanjay Vitthalbhai Savaliya Sole Proprietor Of Lenixa Enterprise, Surat V/s M/s. D.P. Ahuja & Co., Calcutta / M/s. Biswanath Hosiery Mills Ltd., Calcutta	Venkatesan Rajamani, Asst. Registrar
02	4673839/ 25	Opp. No. AMD- 1081011	Mr. Ayazuddin G. Shaikh, Surat / Mr. Moh. Javed Khan, Rampura V/s M/s. Thekottay, Kanpur / M/s. Rupani Products, Kanpur-U.P.	Venkatesan Rajamani, Asst. Registrar
03	4693828/ 20	Opp. No. AMD- 1096585	M/s. K.I.Raval & Co., Ahmedabad / Ms. Mita Ashok Kapoor, Vapi V/s M/s. Anand And Anand, New Delhi / M/s. Adret Retail Private Limited, West Bengal	Venkatesan Rajamani, Asst. Registrar
04	4693833/ 27	Opp. No. AMD- 1096589	M/s. K.I.Raval & Co., Ahmedabad / Ms. Mita Ashok Kapoor, Vapi V/s M/s. Anand And Anand, New Delhi / M/s. Adret Retail Private Limited, West Bengal	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4693837/ 31	Opp. No. AMD- 1096591	M/s. K.I.Raval & Co., Ahmedabad / Ms. Mita Ashok Kapoor, Vapi V/s M/s. Anand And Anand, New Delhi / M/s. Adret Retail Private Limited, West Bengal	Venkatesan Rajamani, Asst. Registrar
06	5130089/ 35	Opp. No. AMD- 1148816	Mr. Nadar Vennila, Pune / M/s. Steriattire India Private Limited, Surat V/s M/s. O.P. Sharma Brothers, Delhi / Mr. Hari Shankar Bahety, New Delhi	Abirama Sundara Vali M., Assistant Registrar
07	5555172/ 31	Opp. No. AMD- 1187085	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Shambhu Prasad Kantilal Patel, Ahmedabad V/s Advocate Keshav Damani, Ahmedabad / M/s. Radhe Mukhwas, Ahmedabad	Abirama Sundara Vali M., Assistant Registrar
08	4451779/ 30	Opp. No. AMD- 1159916	M/s. G. D. Bansal & Associates., Jaipur / M/s. Priyanka & Brothers, Bharatpur-Rajasthan V/s M/s. O.P. Sharma Brothers, Delhi / Mr. Harsh Kumar Agarwal, Hathras-U.P.	Abirama Sundara Vali M., Assistant Registrar
09	4397842/ 05	Opp. No. AMD- 1147300	M/s. K.C. Patel & Co., Ahmedabad / M/s. Biotical Pharmaceuticals Private Limited, Ahmedabad V/s M/s. S. Majumdar & Co., Kolkata / M/s. G.D. Pharmaceuticals Pvt. Ltd., Kolkata	Abirama Sundara Vali M., Assistant Registrar